

ITEM NO.6

COURT NO.7

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No. 41306/2024

[Arising out of impugned final judgment and order dated 29-05-2024 in CWPOA No. 7251/2020 passed by the High Court of Himachal Pradesh at Shimla]

THE STATE OF HIMACHAL PRADESH & ORS.

Petitioner(s)

VERSUS

DEEPAK & ORS.

Respondent(s)

(IA No. 15344/2025 - CONDONATION OF DELAY IN FILING and IA No. 15345/2025 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS)

Date : 24-01-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) :

Mr. Varinder Kumar Sharma, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

- 1) Tag the matter along with SLP (C)No. 23016/2023.

(NIDHI AHUJA)
AR-cum-PS

(NAND KISHOR)
COURT MASTER (NSH)